

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.1408
TO BE ANSWERED ON 26.07.2018

Drought Affected Districts

†1408. SHRI JUGAL KISHORE:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether drought affected districts/regions of some States including Jammu and Kashmir are facing drinking water crisis;
- (b) if so, the details thereof, State-wise;
- (c) the details of the steps taken along with funds allocated by the Government to these affected districts/regions on priority basis during each of the last three years and the current year so as to remove drinking water crisis State-wise/region-wise; and
- (d) the details of concrete measures taken by the Government for the permanent solution of drinking water crisis in the country especially in some districts of Jammu and Kashmir and Punjab?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) & (b) No reference from Nodal Ministry (Ministry of Agriculture and Farmers' Welfare) has been received during the year 2018 for the state of Jammu and Kashmir regarding drinking water crisis on account of drought.

However, reference of Uttar Pradesh had been received regarding the drinking water crisis due to drought for which a representative from this Ministry was sent for participation in the Inter-Ministerial Central Team (IMCT) for assessment of the situation in the State.

- (c) & (d) Under Flexi funds of National Rural Drinking Water Programme (NRDWP), States may utilize upto 25% of these funds to take immediate relief measures for restoration of the drinking water supply affected areas due to drought. States can also take a long term measures using NRDWP funds for providing permanent solution to the drinking water problem affected villages.